

(b) if so, what are the details thereof and when this policy is to be announced as sugar industry in India, especially in Uttar Pradesh, is collapsing due to no uniform policy; and

(c) whether Government are thinking of introducing a uniform sugar policy all over India?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) The customs duty on various commodities including sugar are adjusted from time to time depending on supply and demand situations.

(b) and (c) Government of India's policy relating to sugar are based on certain principles and are applicable uniformly throughout the country.

Policy for Targeted PDS

1692. SHRI DRUPAD BORGOHAIN: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:—

(a) whether Government propose to abolish the supply of sugar, kerosene and some other essential commodities coming under public distribution system;

(b) if so, to what extent and the reason therefor; and

(c) what is the new policy adopted as regards TPDS?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN): (a) No, Sir.

(b) and (c) Do not arise.

Warehousing Capacity for Agricultural Products

1693. SHRI GURUDAS DAS GUPTA: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government are considering a proposal to increase the present warehousing capacity for agricultural products; and